

**PPP model for affordable housing**

1515. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government is considering to encourage Public-Private Partnership Policy for affordable housing and 'Housing for All' by 2022;

(b) if so, the details thereof indicating how many housing schemes have been started under PPP model in various parts of the country;

(c) whether Government have received any representation to boost PPP model for affordable housing; and

(d) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. Pradhan Mantri Awas Yojana (Urban) (PMAY(U)), has provision for Public-Private Partnership (PPP) under following components of the scheme:—

- (i) 'Affordable Housing in Partnership' (AHP) with public or private sector under which central assistance of ₹1.5 lakh per Economically Weaker Section (EWS) household is provided by the Government of India in AHP projects.
- (ii) "In-Situ" Slum Redevelopment (ISSR) using land as a resource. Under ISSR, a slum rehabilitation grant of ₹1 lakh on average per house is admissible as central assistance for all houses built for eligible slum dwellers with participation of private developers.

So far, a total of 445 PPP projects for construction of 7.77 lakh houses have been sanctioned, out of which 86 projects for construction of 1.69 lakh houses have been started in various parts of the country under PMAY(U). The details are given in the Statement (*See below*).

(c) and (d) Based on representations and suggestions from various stockholders, the Ministry has formulated 'PPP Models for Affordable Housing' to enable States/ Union Territories (UTs) to facilitate private sector participation in order to meet the growing need of affordable housing in the country. There are eight such models for guidance and adoption by States and UTs/Public Authorities. These models deal with issues affecting delivery of affordable housing and different approaches to tackle implementation issues.

**Statement***State/UT-wise details of PPP projects for construction of houses under PMAY(U)*

Sl. No.	States/UTs	PPP Projects		Grounded in PPP Projects	
		No. of Projects	Houses	No. of Projects	Houses
1.	Assam	1	64	-	-
2.	Chhattisgarh	8	5,946	2	1,076
3.	Gujarat	119	1,06,903	58	74,491
4.	Haryana	104	1,81,256	-	-
5.	Jharkhand	27	15,817	-	-
6.	Madhya Pradesh	4	2,172	1	960
7.	Maharashtra	132	4,26,183	10	83,180
8.	Odisha	3	7,300	2	2,500
9.	Punjab	1	1,025	-	-
10.	Uttarakhand	10	9,208	-	-
11.	Uttar Pradesh	35	20,551	13	6,888
12.	West Bengal	1	800	-	-
TOTAL		445	7,77,225	86	1,69,095

**Affordable houses construction**

1516. SHRI RAKESH SINHA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of affordable houses which have been constructed since 2016;
- (b) how much Government has spent on them;
- (c) the number of more affordable houses Government plans to construct till 2022; and
- (d) whether these houses are constructed by Government itself or by private builders?